

Overhauling of MAEF

1118. SHRI DEVENDER GOUD T.: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that Government is in the process of overhauling Maulana Azad Education Foundation (MAEF);

(b) whether it is also a fact that Tata Institute of Social Science (TISS) has been entrusted with the work and asked to submit a Report;

(c) whether TISS has submitted the Report; and

(d) if so, what roadmap it has given to overhaul MAEF?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) to (c) Yes, Sir.

(d) The Report gives following major recommendations for revamping the MAEF:

(i) Building institutional capacity which include Pedagogy, Innovations in learning systems, Educational Technology and facilities.

(ii) Scholarships for girl students and competitive examinations.

(iii) Educators' capacity building.

(iv) Promote research related to education and act as Think Tank.

(v) Spreading awareness about education and promoting skill development for enhancing employability of youth.

(vi) Develop Management Information System and Knowledge Management Team. In addition the report also recommends the manpower and asset management of MAEF.

Student scholarship schemes for minorities

1119. SHRI AVINASH PANDE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the measures being taken by Government to ensure that the benefits of minority welfare schemes, especially scholarship schemes actually reaches the minority communities;

(b) the total number of students who have received benefits of scholarship schemes of the Central Government during the last three years and the State-wise break-up thereof; and

(c) whether Government is planning to make any scholarship schemes available to minority communities for vocational training programmes and skill development?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) To ensure that the benefits of minority welfare schemes, particularly all educational empowerment schemes are reached to minority communities all over the country including North-East (NE), Ministry runs specific multimedia campaign on All India Radio (AIR) Network and Doordarshan Network including their Regional and NE channels, Private FM channels, Private TV channels and Digital Cinema all across the country including NE States. In addition, from time to time, Print Advertisements of Scholarship Programmes are also published all over India in Hindi, English, Urdu and Vernacular languages.

Further, from 2015-16, all the three scholarship schemes implemented by Ministry of Minority Affairs for minority students namely, Pre-matric Scholarship Scheme, Post-matric Scholarship Scheme and Merit-cum-means (MCM) based Scholarship Scheme, are on National Scholarship Portal under URL: www.scholarships.gov.in. Now the students can apply for the scholarship online. The scholarships are required to be disbursed under Direct Benefit Transfer (DBT) mode to the students' bank accounts. Moreover, under simplified procedure, the students can submit self declaration/self certification and self attested copies of documents in respect of Religion Certificate, annual family income, marksheets etc. Periodic regional reviews are undertaken with State Governments/UT Administrations in addition to regular video conferencing.

(b) State-wise detail of students benefited under above three scholarships schemes during the last three years is given in the Statement (*See* below).

(c) No Sir.

Statement

Year-wise and State/UT-wise detail of students benefited under Scholarship Schemes for students belonging to the minority communities during the last three years

Sl.No	States/UTs	Pre-matric Scholarship Scheme			Post-matric Scholarship Scheme			Merit-cum-means based Scholarship Scheme		
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2012-13	2013-14	2014-15
1.	Andhra Pradesh	301275	334949	131069	26904	19246	5176	1664	1492	526
2.	Telangana			176178			11580	0	0	1238
3	Arunachal Pradesh	0	0	0	0	0	0	0	1	0
4	Assam	181267	241967	132981	19276	27932	29893	2311	3710	3886
5	Bihar	80622	65663	122883	26911	34485	42248	4354	6417	13393
6	Chhattisgarh	18235	20196	19953	2615	2811	2657	201	339	614
7	Goa	0	8319	3350	211	124	93	97	108	163
8	Gujarat	0	355756	353933	20612	32979	40574	2016	2607	4821
9	Haryana	50308	15780	0	1373	1509	721	770	865	1109
10	Himachal Pradesh	3652	3577	3196	424	353	337	86	153	129
11	Jammu and Kashmir	225646	113647	389420	10491	25461	15977	2936	2317	6519
12	Jharkhand	45878	26694	28465	10112	11581	12281	1279	1736	1498
13	Karnataka	416243	404511	435369	33160	51771	85830	3586	5526	19814
14	Kerala	944918	884682	845465	95379	69643	94460	8627	15602	25844
15	Madhya Pradesh	129672	109507	104819	12343	10863	10009	1725	1347	2954
16	Maharashtra	788973	785177	717896	42802	60229	56984	4665	7113	5230

17	Manipur	32279	13232	19364	3619	7853	7085	330	519	437
18	Meghalaya	19945	23825	22327	223	170	313	412	706	884
19	Mizoram	40615	94745	141210	4329	669	389	85	97	0
20	Nagaland	18679	25792	42836	90	230	198	689	1006	1160
21	Odisha	34673	38611	39610	2143	3380	3921	427	606	550
22	Punjab	266188	353549	417001	54403	76577	83415	4859	11231	10367
23	Rajasthan	199885	280100	253433	23167	33259	39098	2519	2769	2783
24	Sikkim	4115	3785	4443	565	310	184	111	146	78
25	Tamil Nadu	340647	406324	461376	43525	55152	67385	3225	5149	5747
26	Tripura	3721	7204	9193	445	665	757	113	138	115
27	Uttar Pradesh	1089486	1262382	859667	193361	165783	99852	11647	16942	16861
28	Uttarakhand	11907	0	54051	540	774	1076	333	572	577
29	West Bengal	1165386	1869161	1690039	125909	195331	192267	8440	10506	10696
30	Andaman & Nicobar	277	236	845	21	5	0	7	9	0
31	Chandigarh	0	6721	3319	267	290	222	21	32	40
32	Dadra & Nagar Haveli	233	167	225	33	25	0	0	0	0
33	Daman & Diu	500	494	728	52	26	0	3	7	4
34	Delhi	21759	36096	9301	338	680	522	525	613	693
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	1341	2648	0	301	116	33	47	40

Note: Figures include both fresh and renewals.